

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.05.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3548 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Sylvan Commercial Pvt. Ltd. Vs. Nitin Daga, Erstwhile RP of Rishra Steel Ltd. & Ors.	Animesh Kumar
2.	I.A. No. 3558 of 2024 in I.A. No. ____ of 2024 in Comp. App. (AT) (Ins) No. 791 of 2023	Devender Singh Vs. Homebuyers of Siddhartha Buildhome Pvt.Ltd. & Ors.	Santosh Kumar Rout

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